Annexure-1								
Name of the corporate debtor: Vadraj Energy (Gujarat) Limited; Date of commencement of CIRP: 08.01.2020; List of creditors as on: 13.1	0.2020							
List of secured financial creditors belonging to any class of creditors								
(Amount in ₹)								

SI. No	Name of creditor	Identification No.	Details of	f claim received			Details of claim a	admitted	Amount of continge nt claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC				verment on	
1	a) Punjab National Bank b) Oriental Bank of		29.01.2020	1,378,993,220.37	1,378,993,220.37	Secured Financial Creditor Secured Financial		1,378,993,220.37			0	0	-	0	Merger of Punjab National Bank with Oriental Bank of Commerce with effect from
	Commerce		22.01.2020	709,621,573.22	709,621,573.22 2,088,614,793.59	Creditor		709,621,573.22 2,088,614,793.59	No	35.18	0	0		0	01.04.2020
2	a) Union Bank of India		28.02.2020	680,727,992.49	680,727,992.49			680,727,992.49	No		0	0		0	Merger of Union Bank with Andhara Bank
	b) Andhra Bank		21.01.2020	713,307,333.79	712,511,078.85	Secured Financial Creditor		712,511,078.85	No		0	0	796,254.94	0	Andhara Bank with effect from 01.04.2020
					1,393,239,071.34	Secured		1,393,239,071.34		23.47			796,254.94		
3	State Bank of India		21.01.2020	2,530,904,025.52	2,455,041,220.52	Financial Creditor		2,455,041,220.52	No		0	0	75,862,805.00	0	
					2,455,041,220.52			2,455,041,220.52		41.35			75,862,805.00		
			TOTAL	6,013,554,145.39	5,936,895,085.45			5,936,895,085.45		100.00			76,659,059.94		

Annexure-2

Name of the corporate debtor:; Date of commencement of CIRP:; List of creditors as on:

List of unsecured financial creditors belonging to any class of creditors (Amount in $\overline{\mathbf{v}}$)

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SI	Name of creditor	Identification	Details of	tails of claim Details of claim admitted							Amount of any mutual	Amount of	Amount of claim	Remarks, if any
N		No.	received								dues, that may be set- off	claim not	under verification	
			Date of	Amount	Amount of claim	Nature of claim	Amount covered	Whether related	% of voting share	claim		admitted		
			receipt	claimed	admitted		by	party?	in					
							guarantee		CoC					